

**Defective Case Register from 2025-09-24 to 2025-09-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/38569/2025	RAJIV KUMAR MAHANTA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit not proper in the I.A of the affidavit.
2	D-BLAPL/29129/2025	RABINDRA NATH PRUSTY	2025-09-24	1. Subject code is not correctly furnished in Cause Title, Index and A.Slip. 1.Age of the petitioner No.1 and Dist. of Petitioner No.3 not correctly mentioned. in V.Nama.
3	D-WP(C)/36634/2025	PRAJIT KUMAR PRADHAN	2025-09-24	14-NOT PROPERLY INDEXED. Put up for SR after paging of index.
4	D-ABLAPL/29712/2025	MANOJ BIHARI DAS	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-ABLAPL/29636/2025	PRASANTA KUMAR NANDA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
6	D-ABLAPL/29644/2025	PRASANTA KUMAR NANDA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
7	D-WP(C)/38805/2025	RAJIV KUMAR MAHANTA	2025-09-24	sl.no.4 of affidavit in I.A. not proper.
8	D-CRLREV/29443/2025	SOUBHAGYA SWAIN	2025-09-24	1.Being aggrieved, ground and good ground not mentioned.
9	D-CRLMC/28981/2025	DIPTI RANJAN BHOKTA	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
10	D-CRLMA/27987/2025	PRAFULLA KUMAR KAR	2025-09-24	C.copy of impugned order not filed. Date of order not correct in index and prayer.
11	D-WP(C)/38855/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-24	1. Date of RSD No.1306 under Annexure-3 does not tally with Index.
12	D-CRLMC/28413/2025	AMLAN MOHANTY	2025-09-24	1-COURT FEE IS DEFICIENT. 1.Court fee Rs.6/- to be paid. 2. Page nos. 6 and 7 repeated twice. 3. Page nos. 10 and 11 not legible. 4.Name of the petitioners and opp. parties not furnished in V.nama.
13	D-BLAPL/29720/2025	DEEPAK KU SAHOO	2025-09-24	3-AUTHENTICATION FEE IS DEFICIENT.

14	D-WP(C)/37973/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-24	30-OTHER DEFECT (IF ANY) Page nos.22 23 27 28 30 31 and 47 not neat and legible.
15	D-WP(C)/38843/2025	BIBHUTI BHUSAN MISHRA	2025-09-24	Page 24 not neat.
16	D-BLAPL/29453/2025	PRANAB KUMAR DAS	2025-09-24	.U/S mentioned in the first para of the petition appears to be not correct as well as apprehension of arrest 1.In the prayer portion,it has been mentioned in the event of his arrest which is not correct.
17	D-BLAPL/29434/2025	SUSANTA KUMAR BARAL	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
18	D-WP(C)/40149/2025	MOHAMMED FARADISH	2025-09-24	1-COURT FEE IS DEFICIENT. D.C. fee of Rs.24/- not paid
19	D-WP(C)/39308/2025	SATYA PRAKASH NATH	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 41 not neat.
20	D-CRLMP/29380/2025	RAJ KISHORE SWAIN	2025-09-24	1. Nomenclature not furnished in V.nama. 2. Provision of law not correctly furnished.
21	D-ABLAPL/29664/2025	HARISH CHANDRA SAHOO	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
22	D-WP(C)/39010/2025	ATMAJIT MANMITH DAS	2025-09-24	30-OTHER DEFECT (IF ANY) Annexure 11 not correct in para 13 of averments.
23	D-CRLMP/29488/2025	BIJAYA KUMAR RAGADA	2025-09-24	30-OTHER DEFECT (IF ANY) 1. Nomenclature not correctly furnished Sl. no.1 in Index. 2. Sl. no. 2 not correctly furnished in affidavit.
24	D-WP(C)/39488/2025	KSHIROD KUMAR SAHOO	2025-09-24	Receipt Showing Serv.copy To IT not Filed
25	D-CRLMC/29141/2025	DURGESH NARAYAN RATH	2025-09-24	14-NOT PROPERLY INDEXED. 1. Date of order not correctly furnished in Synopsis,date chart, cause title, para no.1 and prayer of the petition. 2. GR case number not correctly furnished in para no.4 and date of order not correctly furnished in para no.1 of the I.A. petition
26	D-ABLAPL/29682/2025	SK. ZAFARULLA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
27	D-BLAPL/29589/2025	AMLAN SHAKTI PAUL	2025-09-24	1 G.R. case not tally cause title alongwith Annex-1 and prayer part.

28	D- CONTC/37343/2025	ADV.	2025-09-24	1. Date of order not correctly furnished in 11th line of the para no.2
29	D- BLAPL/29549/2025	AMLAN SHAKTI PAUL	2025-09-24	At page-27, wrongly mentioned Annexure-2 instead of Annexure-3.
30	D- CRLMC/28503/2025	BIJAYA KUMAR RAGADA	2025-09-24	1Name of the Lower court and Nomenclature of Lower court not correctly furnished in the petition.
31	D-WP(C)/39409/2025	BISWARANJAN MAHARATHA	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
32	D- CRLMP/29395/2025	SATYABRATA SUTAR	2025-09-24	1. Neat and legible copy of page nos. 17 to 20 to be filed.
33	D- BLAPL/29529/2025	PRAKASH RANJAN BARIK	2025-09-24	1. In prayer, Year of the G.R case no wrongly furnished.
34	D- BLAPL/29412/2025	SHIBANI SHANKAR PRADHAN	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
35	D- BLAPL/29584/2025	BIDYALOK MOHAPATRA	2025-09-24	1 C.T.case not correctly mention in Para- 1.
36	D- BLAPL/29816/2025	MANAS KUMAR CHAND	2025-09-24	1. free copy / certified copy of the Rejection order not filled.Put up for S.R there after
37	D- CONTC/39800/2025	PRASANTA KUMAR JENA	2025-09-24	1. code no not furnished in index.2.Nomenclature not correct in affidavit and sl. nos of paragraphs not correct in declaration of affidavit.
38	D-WP(C)/39269/2025	PANCHANAN PANIGRAHI	2025-09-24	Receipt Showing Serv.copy To cg not Filed.
39	D-WP(C)/38932/2025	KABIR KUMAR JENA	2025-09-24	Page nos.50 76 not neat and legible.
40	D-WA/39180/2025	JAYANTA KUMAR BAL,A.G.A	2025-09-24	Being aggrieved not furnished
41	D- CRLMP/29275/2025	ASISH MISHRA	2025-09-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D- CRLREV/29478/2025	LAXMIDHAR MAHAPATRA	2025-09-24	1. Good ground certificate not furnished.
43	D- CRLMC/29658/2025	LALIT KUMAR MAHARANA	2025-09-24	8-CAUSE TITLE NOT IN ORDER. C.copy of annexures 3 and 4 not filed.Prayer not proper..Receipt Showing Serv.copy To Vigilance not Filed.
44	D- CONTC/39688/2025	ADV.	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Vakalatnama not filed.
45	D- ABLAPL/29891/2025	MANAS KUMAR CHAND	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 6 vide annex-1 not neat.

46	D-BLAPL/29628/2025	BIBHU PRASAD DAS	2025-09-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-BLAPL/29509/2025	RASHMITA SAHU	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Free copy/ Certified copy of the Rejection order not filed. 2. H.C B.A M.W S Rs 50/- to be paid in V.Nama
48	D-WP(C)/38532/2025	BISWARANJAN MAHARATHA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
49	D-ABLAPL/29685/2025	SK. ZAFARULLA	2025-09-24	1. C.T. case No. not mentioned in Cause Title and petition. 3. The Surname of the petitioner 3 is not correctly mentioned in V.Nama.
50	D-BLAPL/29626/2025	BIBHU PRASAD DAS	2025-09-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per index annex.4 not mentioned in the petition.
51	D-WP(C)/38541/2025	SUSANTA KUMAR JETHY	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Synopsis and Date chart not alphabetic paginated in Index.2. Page no.27 not neat and legible.3. Page no.34 not page marked in Index and not filed.4. Paragraph no. not correctly furnished on declaration.
52	D-ABLAPL/29588/2025	SUDHANSU PRASAD MAHAPATRA	2025-09-24	1. Page No.10 is not legible. 2. G.R.Case No. mentioned in the first para of the petition appears to be not correct.
53	D-ABLAPL/29542/2025	BIJAYA KUMAR RAGADA	2025-09-24	Fathers name of the Deponent mentioned in Affidavit point Sl. No.2 not correct.
54	D-MACA/39273/2025	KAPILA CHARAN NAYAK	2025-09-24	Court Fee of Rs.2,583/ payable , not paid
55	D-WP(C)/39820/2025	PRABHASI NAYAK	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date not mentioned in the Index.Paragraph not correctly mentioned in the I.A of the affidavit.
56	D-CRLREV/29482/2025	LAXMIDHAR MAHAPATRA	2025-09-24	1. Good ground certificate not furnished.

57	D-WP(C)/36591/2025	BIBHUTI BHUSAN MISHRA	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Court fee of Rs54/- not paid on the petition and I.A.2. Page nos.38 91 92 93 to 98 not neat and legible.3. Address of the opp.party no.8 not furnished in the cause title.
58	D-WA/39161/2025	DR.PURUSOTTAM CHULI	2025-09-24	undertaking for oriya annexure not furnished
59	D-CRLMC/28494/2025	PRAVASH CHANDRA JENA	2025-09-24	1. Page no.56 not filed.
60	D-ABLAPL/29543/2025	ARUNA KUMAR NAYAK	2025-09-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the Court below not mentioned in the Petition. 2. Name of the Informant and her father appearing in Para 2 be redacted. 3. Name of the father of the Deponent left blank in Affidavit. 4. Occupation of the Deponent not mentioned in Affidavit.
61	D-WP(C)/38809/2025	RAJIV KUMAR MAHANTA	2025-09-24	30-OTHER DEFECT (IF ANY) sl.no.4 of affidavit in I.A . not proper.
62	D-ABLAPL/29566/2025	MANOJ BIHARI DAS	2025-09-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Code No. mentioned in A. Slip, Index, Synopsis, Date Chart and Petition not correct. 2. Marking of Synopsis and Date Chart as Appendix A and Appendix B not proper. 3. Name of PS mentioned in Date Chart not proper.
63	D-WP(C)/38582/2025	PRATIMA NAYAK	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 76 108 109 110 111 and 122 not neat
64	D-BLAPL/29597/2025	MANOJ KUMAR NAYAK	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put SR after redacting the name of the Informant from petition.
65	D-BLAPL/29845/2025	DEBASIS MISHRA	2025-09-24	1. In Index page marking not done correctly in BLAPL application
66	D-CRLMC/29481/2025	SAILABALA JENA	2025-09-24	30-OTHER DEFECT (IF ANY) C.copy not filed
67	D-WP(C)/39410/2025	BISWARANJAN MAHARATHA	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
68	D-WP(C)/38573/2025	JASHOBANTA DASH	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Date of copy of impugned order Vide annex-7 not tally with Index. Page 18 19 20 24 25 and 26 not neat.
69	D-CRLMA/27804/2025	ROHIT RANJAN RAY	2025-09-24	Provision of Law Not correct.
70	D-BLAPL/29511/2025	KULDEEP MOHANTY	2025-09-24	1. S.T case no wrongly furnished in cause title. paragraph-1 and prayer of the application.
71	D-CRLMC/29607/2025	ROHIT KUMAR SUNA	2025-09-24	1. PS case number not correctly furnished in Prayer of the petition.
72	D-BLAPL/29115/2025	JYOTIRMAYA SAHOO	2025-09-24	.Petition not correctly addressed to Honorable Court
73	D-CRLMC/29812/2025	SUBASH CHANDRA PUSPALAKA	2025-09-24	17-REFERENCE CERTIFICATE NOT FURNISHED.
74	D-CONTC/37060/2025	ADV.	2025-09-24	Code NOT INDICATED 2. REFERENCE CERTIFICATE NOT FURNISHED 2. COPY OF ORDER DTD. 13.11.2024 PASSED IN W.P(C) NO.26418/2024 WITH C.T BE FILED . THEN PUT UP FOR SR
75	D-BLAPL/29519/2025	SIDDHARTH GOUTAM DAS	2025-09-24	1. Provision Of Law wrongly Furnished On Top Of Cause Title. 2. Attested Annexure-1 not filled.
76	D-CRLMC/28697/2025	DEBASISH SAMAL	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY)  1. Paragraph no. not correctly furnished on declaration in I.A. 2. Paragraph no. not correctly furnished in the petition. 3. C. Copy of F.I.R. to be filed
77	D-WP(C)/39271/2025	PANCHANAN PANIGRAHI	2025-09-24	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 14 not neat.
78	D-WP(C)/39428/2025	PRAFULLA KUMAR MAHAPATRA	2025-09-24	8-CAUSE TITLE NOT IN ORDER.
79	D-CRLMP/29572/2025	AMITAV TRIPATHY	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. CRLMP case number not correctly furnished in Prayer of the petition. 2. Nomenclature not correctly furnished in V.nama. 3. Petition filing dated not correctly furnished 2nd line of the page no. 5.
80	D-WPCRL/29332/2025	RAKESH RANJAN DASH	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  COPY OF DISPOSAL ORDER PASSED IN W.P.(CRL) NO.141/2024 BE FILED. THEN

				PUT UP FOR SR
81	D-ABLAPL/29574/2025	ABHINANDAN PRADHAN	2025-09-24	1.Index, Date Chart and petition are not properly paginated. 2.Provision of BNSS not correctly mentioned in Prayer portion. 3. Paragraphs mentioned in the petition are not under the Affidavit.4. Page No. 16 is not legible.
82	D-CRLMC/28666/2025	BIKRAM KESHARI RAJ	2025-09-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
83	D-BLAPL/29495/2025	DEBASHIS MITRA	2025-09-24	1. F.I.R copy not filled and also P.S case no not reflected in the Rejection order. 2. Pending before the court mentioned in the cause title not tally with Rejection order.
84	D-CRLREV/29483/2025	LAXMIDHAR MAHAPATRA	2025-09-24	Good ground certificate not furnished.
85	D-BLAPL/29730/2025	ACHYUTANANDA PATTANAIK	2025-09-24	1. Attested Annexure-1 not filled.
86	D-WP(C)/38892/2025	SUBRAT KUMAR SAHU	2025-09-24	30-OTHER DEFECT (IF ANY) Name of Adv not mentioned capital letter in the v.nama.
87	D-BLAPL/29659/2025	PRASANTA KUMAR SENAPATI	2025-09-24	14-NOT PROPERLY INDEXED. 1.Petitioner name mentioned in Application not tally with the signature put in V.nama. 2.Annexure- 1 and 2 not mentioned at page no. 9 and 22 respectively. 3.Court fee of Rs. 1/- not affixed in V.nama (Only Rs. 11/- affixed).
88	D-WP(C)/39241/2025	NIRANJAN PANDA	2025-09-24	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY) 1.D.C.fee of Rs.48/- to be paid in cause title. 2.The surname of petitioners. no.18 and 20 have not been furnished. 3.the surname of petitioner no.46 is not correctly mentioned. 4.The name of the petitioner no.114 is not correctly mentioned. 5.Page no.61 not neat and legible. 6.Page nos.155 156 and 157 are not filed.
89	D-CRLMC/28018/2025	PRADEEP KUMAR KHUNTIA	2025-09-24	1. Provision of law not correctly furnished.
90	D-CRLMP/29265/2025	SATYA RANJAN MULIA	2025-09-24	1. Subject code incorrectly mentioned.
91	D-CRLREV/29368/2025	MANAS KUMAR CHAND	2025-09-24	1.Good ground certificate not furnished.
92	D-WP(C)/37950/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-24	30-OTHER DEFECT (IF ANY) Page nos.37 and 38(A) not neat and legible.
93	D-CRLMC/28528/2025	SAROJ RANJAN SUBUDHI	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.

94	D- CONTC/37117/2025	DILLIP KUMAR RAY	2025-09- 24	Period of Delay 1035 DAYS. COPY OF CAUSE TITLE OF W.P(C) NO.20131/2021 BE FILED . THEN PUT UP FOR SR AFTER REMOVAL OF DEFECT
95	D- CRLMC/29815/2025	SUBASH CHANDRA PUSPALAKA	2025-09- 24	17-REFERENCE CERTIFICATE NOT FURNISHED.
96	D-WA/39174/2025	SASWAT DAS,A.G.A	2025-09- 24	PAGE NO. 51 NOT NEAT AND LEGIBLE
97	D-WP(C)/40141/2025	MOHAMMED FARADISH	2025-09- 24	1.D.C.Fee of Rs.30/- to be paid on the C.T. 2..Petition not correctly addressed to Honorable Court
98	D- BLAPL/29143/2025	SANJIT KUMAR DAS	2025-09- 24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The name of the Lower Court mentioned in Cause Title,Prayer and petition does not tally with that of rejection order.
99	D- CONTC/37876/2025	ADV.	2025-09- 24	Name of the op.no.1 not tally with index.
100	D-WP(C)/38808/2025	RAJIV KUMAR MAHANTA	2025-09- 24	sl.no.4 of affidavit in I.A. not proper.
101	D-WP(C)/38591/2025	BHOLANATH SAHA	2025-09- 24	1.L.T.I of deponent in Affidavit And V.Nama not attested.
102	D- ABLAPL/29633/2025	PRASANTA KUMAR NANDA	2025-09- 24	1. In Affidavit, occupation of the deponent left blank
103	D- MACA/39888/2025	SUBHASIS MOHAPATRA	2025-09- 24	Period of Delay 35 days 2.valuation and court fee payable not furnished
104	D-WP(C)/37505/2025	NIRANJAN PANDA	2025-09- 24	.Subject Code Not Furnished .
105	D-MATA/39867/2025	SAILESH CHANDRA SAMANTARAY	2025-09- 24	it may be register as RSA
106	D-WP(C)/39124/2025	NETRANANDA BISWAL	2025-09- 24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Paragraph no. not correctly furnished on declaration.2. Page nos.10 and 16 not filed..
107	D- ABLAPL/29753/2025	RAGHUNATH BISWAL	2025-09- 24	1. In affidavit, deponent not signed. 2. attested Annexure-1 and 2 not filled.
108	D- MACA/39396/2025	AMIYA KUMAR MOHANTY	2025-09- 24	20-VERNACULAR CERTIFICATE NOT FURNISHED. AU fee Rs 2/ not paid
109	D- ABLAPL/29640/2025	PRASANTA KUMAR NANDA	2025-09- 24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
110	D- BLAPL/29570/2025	AMITAV TRIPATHY	2025-09- 24	14-NOT PROPERLY INDEXED.

				1. Annexure-2 not properly Paginated. 2. C.T. case No. 81/2025 is pending before the Sessions-cum- Spl. Judge as per Annexure-2. But, mentioned in petition that the G.R. case pending before the J.M.F.C Court.
111	D-ABLAPL/29740/2025	DUSHMANT KUMAR BISWAL	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned affidavit.
112	D-ABLAPL/29759/2025	RABI NARAYAN MOHANTY	2025-09-24	1. T.R Case no left blank in entire application.
113	D-ABLAPL/29561/2025	BIJAY KUMAR BEHERA	2025-09-24	1. Name of Court below not mentioned in Synopsis, Subject matter of Cause Title, Para 1 and Prayer. 2. Marking of Synopsis and Date Chart in Index as well as in the document itself as Appendix 1 and 2 not proper. 3. Name of O.P. mentioned in Vaklatanama not proper.
114	D-BLAPL/29868/2025	DEVASHIS PANDA	2025-09-24	30-OTHER DEFECT (IF ANY) P.S.no not mentioned in the rej. order.
115	D-ABLAPL/29776/2025	SUSAMA PRADHAN	2025-09-24	1.Paragraphs mentioned in the petition is not under the Affidavit. 2. Annexure -1 and 2 are not attested
116	D-ABLAPL/29803/2025	DURGA PRASANNA MISHRA	2025-09-24	1. In affidavit, SL.NO 3 information not furnished.
117	D-MACA/39394/2025	AMIYA KUMAR MOHANTY	2025-09-24	Being aggrieved not sufficient, valuation of present appeal with court fee payable to be clear in petition , further SR
118	D-ABLAPL/29582/2025	LAXMIDHAR DASH	2025-09-24	1. Annexure -1 is not properly paginated in consonance with Index.
119	D-CRLMC/29829/2025	AMLAN SHAKTI PAUL	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Assessment slip.
120	D-WP(C)/38575/2025	RAJIV KUMAR MAHANTA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with affidavit and cause title.
121	D-WP(C)/38464/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-24	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 not neat. Date of copy letter vide annex-6 not tally Index.
122	D-CRLMC/28467/2025	TUKUNA KUMAR MISHRA	2025-09-24	1. Page no. 13 repeated twice. 2. After page no.13 one page not paginated. 3. Page no. 13 Annex-2 not exhibited. 4. Page nos. 13 and 17 not legible.
123	D-BLAPL/29432/2025	KASHINATH PATTANAIK	2025-09-24	Paragraphs not properly mentioned in declaration of the affidavit.

124	D-CRLMC/29828/2025	NIHAL RATH	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1. Date of office order under Annexure-2 dos not tally with Index and para-3 of the petition.2. Date of Resolution under Annexure-7 does not tally with index and para-9 of the petition.3. Age of the deponent on affidavit does not tally with cause title.
125	D-WP(C)/40126/2025	MOHAMMED FARADISH	2025-09-24	1-COURT FEE IS DEFICIENT. 30-OTHER DEFECT (IF ANY)  D.C. fee of Rs.30/- not paid.Annexure -3 not reflected in averments.
126	D-BLAPL/29573/2025	AMITAV TRIPATHY	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name of the victim/informant mentioned in para-2 of the petition should be deleted. Thereafter put up for SR.
127	D-CRLMC/28639/2025	AMULYA KUMAR NAYAK	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos. 23 to 34 not neat and legible.
128	D-CRLMC/28950/2025	SRIKANATA KUMAR SETHY	2025-09-24	30-OTHER DEFECT (IF ANY)  1. C.Copy of F.I.R. to be filed
129	D-WP(C)/38550/2025	BISWARANJAN MAHARATHA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  . Paragraph no. not correctly furnished on declaration in I.A.
130	D-CMAPL/33701/2025	BHAWANI SANKAR PANIGRAHI	2025-09-24	3-AUTHENTICATION FEE IS DEFICIENT.  1. Period of Delay 3167 days. 2. Provision of Law Not correct.
131	D-EXP/38323/2025	DEEPAK KUMAR MOHAPATRA	2025-09-24	Au.Fee on Appellate Court Judgement Rs 3/-Not Paid. Status of the Parties not correctly furnished.
132	D-ABLAPL/29531/2025	JAYANTA KUMAR MAJHI	2025-09-24	Annexure 1 not marked.
133	D-CONTC/39725/2025	ADV	2025-09-24	Provision of Law Not proper. Age of the deponent not tally with cause title.
134	D-WP(C)/39058/2025	RAMESH CHANDRA SWAIN	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)

				1. Page no.28 36 42 44 46 60 65 67 and 71 filed a twice. 2.Relationship of the deponent on affidavit not correctly furnished in the petition and I.A. 3. Page no106 not neat and legible.
135	D-WP(C)/36408/2025	ARPITA MOHAPATRA	2025-09-24	Address of the respondent no.2 not correctly furnished in cause title.
136	D-BLAPL/29736/2025	DEEPAK KU SAHOO	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
137	D-EXP/38322/2025	DEEPAK KUMAR MOHAPATRA	2025-09-24	3-AUTHENTICATION FEE IS DEFICIENT. Au.Fee on Appellate Court Judgement Rs 3/-Not Paid. Status of the Parties not correctly furnished.
138	D-WP(C)/38749/2025	NAGEN KUMAR BARIK	2025-09-24	30-OTHER DEFECT (IF ANY) Page no.8 not neat and legible.
139	D-CRLMC/29919/2025	SANJIB KHANDAYATRAY	2025-09-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.C.Copy of SPE.02 of 2023 arising out RC No.08(A)/2021 to be filed.
140	D-CRLMC/28184/2025	PRADIP KUMAR MALLICK	2025-09-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect
141	D-BLAPL/29449/2025	DIPTI RANJAN BHOKTA	2025-09-24	30-OTHER DEFECT (IF ANY) 1.V>Nama is not properly stamped. 2. Page Nos. 10 11 16 17 and 19 are not legible properly.
142	D-CRLA/29494/2025	SAPAN KUMAR PAL	2025-09-24	Put up for S.R. after redacting the name of informant from the brief
143	D-WP(C)/38489/2025	PRAVASH CHANDRA JENA	2025-09-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 26 not neat.
144	D-ABLAPL/29818/2025	BHABANI SANKAR DAS	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Declaration in affidavit not proper.
145	D-CRLMC/28966/2025	GAGAN BIHARI SINGH	2025-09-24	30-OTHER DEFECT (IF ANY) 1. C.Copy of charge sheet to be filed.
146	D-BLAPL/29438/2025	PURNA CHANDRA MOHARANA	2025-09-24	1.Undertaking for Engilsh translation of Annexure not filed
147	D-CRLA/29297/2025	DEBASISH PATNAIK	2025-09-24	Receipt showing copy On counsel for vigilance not filed 2.Enrol.No. and Mobile No. not furnished, L.A.A. stamp of Rs.10.00 not paid 3. Grounds para Nos. not alphabetically marked,

				4.Para Nos, wrongly furnished in declaration of affidavit in I.As.
148	D-CRLMP/29274/2025	ANURAG PATI	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 3 to 7 not attested.
149	D-ABLAPL/29637/2025	PRASANTA KUMAR NANDA	2025-09-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
150	D-CRLREV/29166/2025	ANIRUDHA DAS	2025-09-24	1.Index not correctly page mark. 2.CRLMC mentioned instead of CRLREV in I.A.
151	D-WP(C)/39406/2025	BISWARANJAN MAHARATHA	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
152	D-WP(C)/38803/2025	AKSHAYA KUMAR PANDEY	2025-09-24	sl.no.4 and sl.nos of paragraphs in declaration of affidavit not correct in I.A.
153	D-CONTC/39721/2025	ADV	2025-09-24	Provision of Law Not proper
154	D-CRLMP/29490/2025	HAREKRUSHNA DASH	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
155	D-WP(C)/38960/2025	BISWARANJAN MAHARATHA	2025-09-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1. Page mark not correctly mentioned as per index
156	D-MACA/39366/2025	RIMJHIMBALA PATI	2025-09-24	Period of Delay 38 days 2.statutory deposit not made
157	D-CRLREV/29446/2025	PRITAM KUMAR MOHANTY	2025-09-24	3-AUTHENTICATION FEE IS DEFICIENT. Period of Delay 316 days delay ,Limitation petition not filed 2.C. copy in Annex-1 not filed, Xerox copy filed. 3. CRLMC mentioned instead of Criminal Appeal in prayer portion and Being aggrieved. and Para -11
158	D-CRLMC/29594/2025	SAPAN KUMAR LENKA	2025-09-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.7 not neat and legible.2. C.Copy of F.I.R. to be filed.
159	D-ABLAPL/29755/2025	JYOTIRMAYA SAHOO	2025-09-24	1. In Prayer of the application , information on Sl no (i) is wrongly furnished.
160	D-ABLAPL/29775/2025	JAYAKRISHNA MOHAPATRA	2025-09-24	1.Petitioner No. 1 has not been authorised by petitioner No.2 to swear the Affidavit. 2.Petitioner No.2 has not signed in V.Nama.

161	D- CONTC/37144/2025	DEBADATTA MOHANTY	2025-09- 24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.  SUBJECT CODE NOT CORRECT
162	D- BLAPL/29968/2025	SATYA NARAYAN MISHRA 4	2025-09- 24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the affidavit.
163	D-WP(C)/38513/2025	HIMANSHU BHUSAN DASH	2025-09- 24	30-OTHER DEFECT (IF ANY)  1. Annexure-2 to 6 not marked on the file.
164	D-WP(C)/38432/2025	BIBHUTI BHUSAN CHOUDHURY	2025-09- 24	30-OTHER DEFECT (IF ANY)  Rule-8 of the orissa High court P.I.L. Rules, 2010 has not Complied with.
165	D- ABLAPL/29596/2025	KULDEEP MOHANTY	2025-09- 24	1. In V. nama , the space for name and address of the petitioner left blank
166	D- BLAPL/29606/2025	SANJIB KUMAR BHANJADEO	2025-09- 24	P.S number not tally with cause title,F.I.R and Rejection order.
167	D- MACA/39896/2025	SUBHASIS MOHAPATRA	2025-09- 24	1.Period of Delay 41 days 2.Court Fee Rs9,250/ payble , not paid
168	D- BLAPL/29614/2025	CHANDAN SAMANTARAY	2025-09- 24	Age of the petitioner in cause title not tally with rej. order.
169	D- BLAPL/29742/2025	AMITAV TRIPATHY	2025-09- 24	1. In affidavit, sl.3 information not furnished.
170	D- CONTC/37405/2025	ADV.	2025-09- 24	1. Date of order not correctly furnished in 9th line of the para no.2.
171	D- ABLAPL/29569/2025	PRATAP KUMAR NAIK	2025-09- 24	1. V. Nama is not properly stamped. 2.Page Nos.54 55 and 74 are not legible.
172	D-CRLA/29062/2025	DASARATHI DASH	2025-09- 24	Code Not correctly indicated.
173	D- CONTC/39719/2025	ADV	2025-09- 24	Provision of Law not correct
174	D-WP(C)/38452/2025	JUDHISTHIR SAHOO	2025-09- 24	.Subject Code Not Furnished .
175	D-WP(C)/39412/2025	BISWARANJAN MAHARATHA	2025-09- 24	.Subject Code Not Furnished .
176	D-WP(C)/38531/2025	CHITTA RANJAN LENKA	2025-09- 24	.Subject Code Not Furnished .
177	D- ABLAPL/29442/2025	ACHYUTANANDA PATTANAİK	2025-09- 24	20-VERNACULAR CERTIFICATE NOT FURNISHED.

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 24-09-2025 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>